

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 233
157(ND)13
CA-58/2024

IN THE MATTER OF:

Mr. Om Prakash Gupta

... **Applicant/Petitioner**

Versus

M/s. Revex Enterprises Pvt. Ltd.

... **Respondent**

Under Section: 397/398

Order delivered on 03.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Rajesh Agrawal

For the Respondent : Adv. Saurabh Kalia, Adv. T. Bansal

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.45 pm. No time left, hearing is deferred to 08.10.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)